

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
RAJYA SABHA
QUESTION NO02.09.2011
ANSWERED ON
MINORITY INSTITUTIONS IN NORTH EASTERN REGION .

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Shri Bhubaneswar Kalita

Will the Minister of COALCOALHUMAN RESOURCE DEVELOPMENT be pleased to state :-

- (a) the details of the minority institutions registered in North Eastern Region especially Assam and how many cases are pending in the Ministry for registration; and
- (b) the steps taken to expedite the applications?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(DR. D. PURANDESWARI)

(a) This Ministry does not decide minority status of educational institutions. Minority status of educational institutions is decided by the concerned State Government or the National Commission for Minority Educational Institutions (NCMEI). The NCMEI has reported that it has issued minority status certificates to 208 institutions in North Eastern Region, out of which 136 institutions are in Assam, as on 31.07.2011. The NCMEI has also reported that it does not maintain data about pendency of petitions for grant of minority status, statewise, since registration of petitions is an ongoing process.

(b) NCMEI has reported that in order to expedite disposal of petitions, the number of sittings as well as number of cases heard by NCMEI at each of its sittings have been increased. The NCMEI does not allow requests for frequent adjournments.